

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 408**

**IA/1044/ND/2024 IN IB/24/ND/2024**

**IN THE MATTER OF:**

Saivi Finance Private Limited	...	Applicant
Versus		
Akj Metals Private Limited	...	Respondent

**Under Section 7 of IBC, 2016.**

**Order delivered on 03.05.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**

**HON'BLE MEMBER (JUDICIAL)**

**DR. SANJEEV RANJAN,**

**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant	:	Sr. Adv. Sunil Fernandes a/w, Adv. Akshay Goel Adv. Diksha, Adv. Dadu, Adv. Harsh Jadon
For the Respondent	:	

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned to **22.05.2024**.

**Sd/-**

**DR. SANJEEV RANJAN**  
**MEMBER (TECHNICAL)**